

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No.110
(IB)-441(PB)/2018

IN THE MATTER OF:

M/s. Bank of India

.... Petitioner/Applicant

vs

M/s. Advance Navotpad Surfactants Ltd

.... Respondent

Order Under Section 7 of Insolvency & Bankruptcy Code (in liquidation)

Order delivered on

07.07.2021

CORAM:

SH. BHASKARA PANTULA MOHAN

HON. ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For Respondent : Mr. Mohammad Nausheen Samar, for Ex-Directors

ORDER

There is no representation from the side of the respondent.
Respondent is directed to present on the next date of hearing.

List the matter for further consideration on 11.08.2021.

- sd -

(SH. BHASKARA PANTULA MOHAN)
ACTG. PRESIDENT

- sd -

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

07.07.2021
DPK